

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1180  
ANSWERED ON:26.11.2009  
LEGAL ASSISTANCE TO SENIOR CITIZENS  
Agarwal Shri Jai Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a). whether the Government proposes to provide legal assistance to senior citizens, the dependent family members of para military forces and the persons affected by terrorism in the country;
- (b). if so, the details thereof,
- (c). the latest status of the said proposal; and
- (d). the time by which the said proposal is likely to be implemented?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a),(b),(c) & (d): Yes, Madam. The proposal is to amend Section 12 of the Legal Services Authorities Act, 1987 so as to include Senior Citizens whose income is upto one lakh twenty thousand rupees per annum, dependent family members of Defence Forces personnel and personnel of such other Armed Forces as the Central Government may specify by notification, who died in action and victims of terrorist/extremist violence and riots. Details of the proposal are being worked out.